

**OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (WEST)**  
**TIS HAZARI COURTS : DELHI**

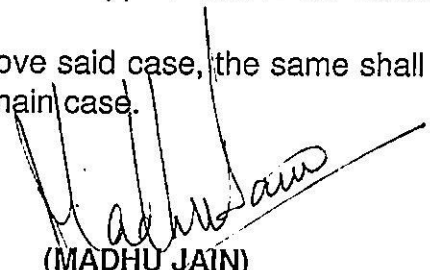
**ORDER**

In pursuance to Delhi High Court Order No.16/DHC/Gaz.IIB/G-7/VI.E.2(a)/2025 dated 30.05.2025 regarding posting/transfer in Delhi Judicial Service, the work arising out of investigation of cases of police station mentioned in Column No.3 from the Court mentioned at column No.2 are hereby withdrawn and assigned to the Court of Judicial Magistrate First Class, mentioned at Column No.4, for disposal in accordance with law with immediate effect :-

S.No (1)	Name of the Transferor Court (2)	Work withdrawn (3)	Name of the Transferee Court (4)
1	JMFC-03	PS : Mayapuri	Ms. Sheetal Rani, JMFC-09 (West) (Now JMFC-12)
2	JMFC-04	PS : Khayala	
3	JMFC-05	PS : Nangloi	Ms. Vijayshree Rathore, JMFC-10 (West)
4	JMFC-06	PS : Hari Nagar	Ms. Bharti Garg, JMFC-11 (West)
5	JMFC-07	PS : Paschim Vihar East	

The transferor Court shall send the case files/record/proceedings to the transferee Court and ensure that the list of transferred cases is displayed outside the Court room with the instructions to the parties to appear before the transferee Court on the date fixed.

If there is any case connected with the above said case, the same shall also be sent to the transferee Court alongwith the main case.

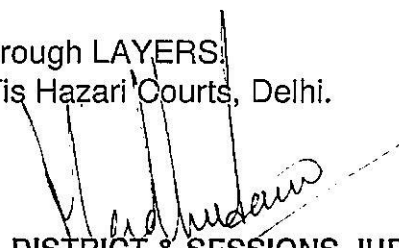
  
(MADHU JAIN)  
PRINCIPAL DISTRICT & SESSIONS JUDGE  
(WEST DISTRICT)

234  
2999

No. 716/16279-16363 /Cases Transfer/Gaz./PDJ West/2025 Dated, Delhi the 07/6/25

Copy forwarded to :-

1. The Registrar General, High Court of Delhi, New Delhi.
2. The Principal District & Sessions Judge (HQs), Delhi.
3. The CJM/ACJM, West District, Tis Hazari Courts, Delhi.
4. The Judicial Officers Concerned.
5. The Branch Incharge, Filing Section, General Branch, West District, Tis Hazari Courts, Delhi.
6. The Branch Incharge, R&I Branch, West District to display the same on the display boards at conspicuous place of West District, Tis Hazari Courts, Delhi.
7. The Branch Incharge, Facilitation Center, Tis Hazari Courts, Delhi.
8. The Reader to the Principal District & Sessions Judge, West District, Tis Hazari Courts, Delhi.
9. The PS to the Principal District & Sessions Judge, West District, Tis Hazari Courts, Delhi.
10. The Director, Directorate of Prosecution, Tis Hazari Courts, Delhi.
11. For uploading on LAYERS.
12. For uploading on centralized website through LAYERS.
13. The Secretary, Delhi Bar Association, Tis Hazari Courts, Delhi.

  
PRINCIPAL DISTRICT & SESSIONS JUDGE  
(WEST DISTRICT)